

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.5274/2020
(SWP No.2477/2015)

Tuesday, this the 2nd day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Gh. Mohammad Rather (age: 59 years), S/o Gh. Ahmad Rather, R/o Balpora Shopian.
2. Abdul Salam Yatoo (Age : 59 years), S/o Mohammad Ismail Yatoo, R/o Drusoo Pulwama.
3. Bashir Ahmad Ahanger (Age : 54 years), S/o Gh. Qadir Ahanger, R/o Ladoo Pampore.

..Applicants
(Mr. S.N. Ratanpuri, Advocate)

Versus

1. State of J&K through Commissioner Secretary to Govt. Consumer Affairs and Public Distribution Department, Civil Secretariat, Jammu/Srinagar.
2. Director, Consumer Affairs and Public Distribution Department, Srinagar.
3. Assistant Director, Consumer Affairs and Public Distribution Department, Pulwama.

..Respondents
(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Mr. S. N. Ratanpuri, learned counsel for applicants submits that the T.A. has become infructuous.



2. It is accordingly dismissed. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

February 2, 2021
/sunil/ankit/shakhi